

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4759  
ANSWERED ON:07.08.2009  
SAFEGUARD DUTY  
Mahajan Smt. Sumitra

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government propose to levy safeguard duty on the import of paper;and
- (b) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): The Government has received the recommendations of the Director General (Safeguard) for imposition of safeguard duty on import of coated paper, paper board, uncoated paper and copy, paper, classifiable under Customs tariff Chapter 48, at the rate of 20% ad valorem. These recommendations for imposition of safeguard duty were considered by the Standing Board on Safeguards in its meeting held on 11th May, 2009 which directed the Director General (Safeguard) to re-examine the matter and submit report after consulting all stakeholders as per law.